

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 294/2016

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX, GHAZIABAD AND ORS.

Respondent(s)

(with appln. (s) for directions)

WITH

C.A. No. 295/2016

(With (With appln.(s) for directions and appln.(s) for directions
and)

Date : 14/07/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. Akarsh Garg,Adv.
Mr. Sunil Kumar Jain,Adv.

For Respondent(s) Mr. Mohit Kumar Gupta,Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the appellant for filing the spare copies of the petition whereafter NLPA shall be issued to the respondents with utmost dispatch.

List again on 24.8.2016.

(M V RAMESH)
Registrar